# POST OFFER PUBLIC ANNOUNCEMENT

## FOR THE ATTENTION OF THE SHAREHOLDERS OF SANRA SOFTWARE LIMITED

**Registered Office: Whispering Heights, No.132, St. Mary's Road, Alwarpet, Chennai 600028**

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of M/s. Eyelight Events and Promotions (India) Private Limited (referred as "The Acquirer"). On Wednesday, 14th March, 2007, the Acquirers made a Public Announcement ("PA") in compliance with and pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 12,10,000 equity shares, representing 20.00% of the total issued & subscribed equity share capital and 20.00% of the voting equity share capital of Sanra Software Limited at a price of Rs. 15/- (Rupees Fifteen Only ) per Fully paid up equity share payable in cash, followed by Corrigendum to Public Announcement dated 6th September, 2007 wherein the offer price was revised to Rs.22.15/- (Rupees Twenty Two and fifteen paise only) per equity share. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and Corrigendum to PA. The offer formalities have been completed and the dispatch of payment consideration was completed on 17th October 2007. The details are as under:

| | | | |
|---|---|---|---|
| 1. | Name of the Target Company | : | Sanra Software Limited. |
| 2. | Name of the Acquirer | : | M/s. Eyelight Events and Promotions (India) Private Limited |
| 3. | Name of the Manager to the Offer | : | Vivo Financial Services Private Limited |
| 4. | Name of the Registrar to the offer | : | Cameo Corporate Services Limited |
| 5. | Other details<br>a. Date of opening of the offer<br>b. Date of closing of the offer | <br>:<br>: | <br>17th September 2007, Monday<br>6th October 2007, Saturday |
| 6. | Details of Acquisition | : | |

| Sl. No | Item | Proposed in the offer document | | Actuals | |
|---|---|---|---|---|---|
| 1. | Offer price | Rs. 22.15/- per fully paid up shares | | Rs. 22.15/- per fully paid up shares | |
| 2. | Shareholding of Acquirers (No. & %) before MOU/PA. | Nil | | Nil | |
| 3. | Shares Acquired by way of MOU/ Preferential Allotment (No. & %) | No. of Shares | % | No. of Shares | % |
| | | 26,26,200 | 43.41 | 26,26,200 | 43.41 |
| 4. | Shares acquired in the open offer (No. & %) | No. of Shares | % | No. of Shares | % |
| | | 12,10,000 | 20.00 | 35,400 | 0.59 |
| 5. | Size of Open Offer (No. of shares multiplied by offer price per share) | Rs. 2,68,01,500/- | | 7,84,110 | |
| 6. | Shares acquired after P.A. but before) 7 working days prior to closure date, if any (No. & %) | Nil | Nil | | |
| 7. | Post offer shareholding of the Acquirer (No & %) | No. of Shares | % | No. of Shares | % |
| | | 38,36,200 | 63.41 | 26,61,600 | 44.00 |
| 8. | Post offer share holding of Public (No & %) | Pre Offer | Post Offer | Pre offer | Post offer |
| | No. of Shares: | 34,23,800 | 22,13,800 | 34,23,800 | 33,88,400 |
| | Percentage: | 56.59 | 36.59 | 56.59 | 56.00 |

| | | | |
|---|---|---|---|
| 7. | Status of Escrow account whether released or not | : | The amount in the Escrow Account shall be released in due course. |
| 8. | Payment of interest, if any to shareholders along with details thereof | : | Not Applicable |
| 9. | Status of investors complaints received if any | : | Nil |

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment for all the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997

This announcement along with the original PA, corrigendum to the PA and the Letter of Offer would also be available at the SEBI www.sebi.gov.in.

Issued on behalf of the Acquirer by the manager to the offer:

**Vivro Financial Services Private Limited**
Manu Mansion, 16/18, Shahid Bhagat Singh Road,
Opp. Old Custom House, Fort, Mumbai- 400 023
Tel: +91-22- 22657364 Fax: +91-22-22658406
E-Mail: mumbai@vivro.net
Contact Person: Mr. Keval Gandhi

For and On behalf of the Board of Directors
**Eyelight Events and Promotions (India) Private Limited**
R. Dakshinamurthy
Place: Mumbai
Date: October 23, 2007